Subject: Weekly Report in respect of important developments in CBEC for the week – 06.03.17 to 10.03.17

Based on the inputs received from various sections, following is the compilation of the important developments for the week – 06.03.17 to 10.03.17.

1. Administrative Changes:
   - Order regarding promotion of 11 IRS officers to the grade of Chief Commissioner has been issued vide Office Order No. 40/2017 dated 07.03.2017.
   - Order regarding foreign assignment of Shri Rajendra Kumar Meena, IRS with World Customs Organisation as Time Release Study Expert has been issued vide Office order No. 41/2017 dated 09.03.2017.
   - Order regarding extension in tenure of Shri P.S. Gulati, IRS as Drug Law Enforcement Expert with United Nations Office on Drug and Crime for the period upto 31.03.2018 has been issued vide Office Order No. 42/2017 dated 09.03.2017.
   - Order regarding placement of services of Shri Pravin Chandra, IRS at the disposal of department of Commerce for the post of Joint Development Commissioner in Pune Cluster SEZ has been issued vide Office Order No. 43/2017 dated 10.03.2017.
   - Order regarding extension in tenure of Shri Abhai Kumar Srivastava, IRS as Finance Expert on the UN Panel of Experts concerning Sudan (Darfur) Sanctions Committee for the period upto 12.03.2018 has been issued vide Office Order No. 44/2017 dated 10.03.2017.

2. Legislative Changes:
   - Notification No.10/2017-Service Tax dated 08.03.2017 has been issued to amend Notification No. 25/2012-Service Tax dated 20.06.2012 so as to withdraw exemption extended to specified services provided to educational institutions providing services relating to education other than primary and secondary education.

3. Any Circular/Instruction:
   - Instruction No. 2/2017-Cus(TU) dated 06.03.2017 has been issued regarding classification of Selfie Sticks with or without Bluetooth.
   - Circular No. 07/2017-Cus(AS) dated 06.03.2014 issued for guidelines for launching of prosecution in relation to offences punishable under customs Act, 1962.
   - Circular No. 1053/02/2017-CX dated 10.03.2017 has been issued regarding master circular on Show Cause Notice, Adjudication and Recovery.

(Hemambika R. Priya)
Commissioner(Coordination)

1. Chairman, CBEC
2. Member (Admin)
3. Member (Budget/GST)
4. Member (Cus & Legal)
5. Member (CX/ST/IT)

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